



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

26/07/2019

O.A./260/464/2017

S K BHOLE  
-V/S-  
D/O POST

ITEM NO: 23

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.B.Swain

Notes of The Registry	Order of The Tribunal
	None appears for the applicant. No one was present on behalf of the applicant on previous date i.e. 3.4.2019. It seems that the applicant is no longer interest in pursuing this matter.
	Learned counsel for the respondents is present. He submitted that the claim in this OA is for compassionate appointment.
	The OA is dismissed in default for non-prosecution on the part of the applicant. There will be no order as to costs.
	Copy of the order be sent by the Registry to the applicant by post.

( GOKUL CHANDRA PATI)  
MEMBER (A)

I.Nath

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